

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**IB-1929/ND/2019**

**IN THE MATTER OF:**

**M/s. AVJ Developers India Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. RIO Height Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 04.09.2019**

**Coram:**

**SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**Present:** Mr. Praveen Aggrawal and  
Mr. Ankit Gupta, Advocates for financial-creditor

**ORDER**

Heard the counsel for the financial-creditor. Serve notice on the corporate-debtor within a week's time. Post the matter to 19<sup>th</sup> September, 2019.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**